

HIGH COURT OF DELHI: NEW DELHI

**INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES
DURING THE MONTH OF JUNE, 2017**

(A) COMMERCIAL APPELLATE DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.06.17	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.06.17
REGULAR FIRST APPEALS(OS)(COMM)	10	0	0	10
FIRST APPEALS FROM ORDERS(OS)(COMM)	83	2	1	84
EXECUTION FIRST APPEALS(OS)(COMM)	1	0	0	1
TOTAL OF (A)	94	2	1	95

(B) COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.06.17	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.06.17
CIVIL SUITS (COMM)	1662	2	0	1664
ORIGINAL MISC. PET. (I) (COMM)	174	9	1	182
ORIGINAL MISC. PET. (T) (COMM)	20	1	0	21
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (COMM)	583	0	0	583
ORIGINAL MISC. PET. (ENF.) (COMM)	164	0	0	164
ORIGINAL MISC. PET. (EFA) (COMM)	16	0	0	16
ARBITRATION APPEAL (COMM)	9	0	0	9
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	3	0	0	3
TOTAL OF (B)	2631	12	1	2642
GRAND TOTAL (A+B)	2725	14	2	2737